

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.11.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 988 of 2020	Ireo Fiveriver Home Buyers Welfare Association Vs. Krishan Vrind Jain Resolution Professional for M/S Ireo Fiveriver Pvt Ltd.	Abhishek Anand	
2.	Comp. App. (AT) (Ins) No. 1112 of 2020	Bipin Sharma Vs. Earth Infrastructure Ltd. & Anr.	Kumar Mihir	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 931 of 2021	Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors.	M V Kini	
4.	Comp. App. (AT) (Ins) No. 934 of 2021	Kishor K. Lonkar Vs. Hindustan Antibiotics Ltd.	Pratiksha Sharma	
5.	Comp. App. (AT) (Ins) No. 935 of 2021	Vikram Bajaj Liquidator for Theme Exports Pvt. Ltd. Vs. —	A. Anand	
6.	Comp. App. (AT) (Ins) No. 936 of 2021	Essjay Ericsson Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	
7.	Comp. App. (AT) (Ins) No. 937 of 2021	The Karur Vysya Bank Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. & Anr.	M V Kini	

8.	Comp. App. (AT) (Ins) No. 938 of 2021	Express Equipment Rental and Logistics Pvt. Ltd. Vs. Transparent Energy System Pvt. Ltd.	S.P. Mukherjee	
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 869 of 2019	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	Bishwajit Dubey-R1 Nipun Gautam-R2
10.	Comp. App. (AT) (Ins) No. 940 of 2020	Drive India Enterprise Solutions Ltd. Vs. Valay Group & Ors.	Jitender Chaudhary	Omkar Deosthale-R2 H. Bhende-R3 & R4 Shikha Rai-R5
11.	Comp. App. (AT) (Ins) No. 992 of 2020	JSW Steel Coated Products Ltd. Vs. Kuldeep Kumar Bassi RP of Asian Colour Coated Ispat Ltd. and Ors. With	Bishwajit Dubey	Pooja Mahajan
12.	Comp. App. (AT) (Ins) No. 1065 of 2020	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr. With	Varun K. Chopra	Pooja Mahajan
13.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
14.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
15.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
16.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
17.	Comp. App. (AT) (Ins) No. 88 of 2021	Reliance Naval and Engineering Ltd. Through its Resolution Professional Mr. Sudip Bhattacharya Vs. A.P. Securitas Pvt. Ltd. & Ors	Arpan Behl	Yogesh Jagia-R1 Rajesh Srivastava- IRP Rajesh Srivastava-R2

18.	Comp. App. (AT) (Ins) No. 470 of 2021	SICOM Ltd. Vs. Sundaresh Bhat The Liquidator of ABG Shipyard Ltd.	Pranaya Goel	Ashly Cherian Kamlendra Singh Abhishek Sharma Sundaresh Bhat-R1
19.	Comp. App. (AT) (Ins) No. 528 of 2021	Edelweiss Assets Reconstruction Company Ltd. Vs. Nishiland Park Ltd.	Atul Sharma	Alok Mishra
20.	Comp. App. (AT) (Ins) No. 824 of 2021	Anjali Rawat & Ors. Vs. Akash Singhal Resolution Professional of the Earth Infrastructure Ltd.	Eshna Kumar	Akanksha Vasudeva-R1 Aakash Singhal-RP
21.	Comp. App. (AT) (Ins) No. 827 of 2021	Power2Sme Pvt. Ltd. Vs. PSR Aqua and Engineers Pvt. Ltd.	Pankaj Bhagat	Minakshi Jyoti
22.	Comp. App. (AT) (Ins) No. 892 of 2021	Ashish Ispat Pvt. Ltd. Vs. Primuss Pipes & Tubes Ltd.	Mrinali Prasad	Dhananjay Sud Aditya Gauri Amar Vivek-RP
23.	Comp. App. (AT) (Ins) No. 893 of 2021	Ajay Kumar Jain Vs. Ashish Ispat Pvt. Ltd. & Anr.	Shalya Agarwal	Mrinali Prasad-R1 Aditya Gauri Amar Vivek-RP

For Hearing

24.	Comp. App. (AT) (Ins) No. 60 of 2021	Amit Arora Vs. Tourism Finance Corporation of India & Anr.	Eshna Kumar	Nitin Dahiya-R1 Abhirup Dasgupta Ishaan Duggal-R2 Shilendra Singh
25.	Comp. App. (AT) (Ins) No. 275 of 2021	Raghuvanshi Refractories Vs. Desai Impex Pvt. Ltd.	Gaurav Mehta	Shagufa Salim
26.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
27.	Comp. App. (AT) (Ins) No. 463 of 2021	Anil Tayal Interim Resolution Professional for Nice Projects Ltd. Vs. Committee of Creditors of Nice Projects Ltd.	Nikshubha Sethi	Sumant Batra- Amicus Curiae

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By order of Hon'ble Chairperson
-sd/-
Registrar